

कक्षा और गवर्नर महोदय से खुद बात
कक्षा। गवर्नर महोदय ने मुझ से यह कहा
थी कि उनको दो मूल्यों की सुचना मिली
है इसलिए उन्होंने कहा कि मैं इसको एना-
उस करना चाहता हूँ तो मैंने कहा आपको
निश्चय ही तो अवश्य करिये। मुझे परम्परा
का स्वरूप नहीं था। इसके लिये मैं अवश्य बात
कक्षा और मैं चाहता हूँ इस विषय में दो
प्रकार के नियम न हों।

SHRI VAYALAR RAVI: Sir, there
were reports that tea was sold at
Re. 1.

MR SPEAKER: This has taken
double the time. I am not going to
tolerate it. Please sit down.

13.35 hrs.

COMMITTEE ON PRIVATE MEM- BERS' BILLS AND RESOLUTIONS.

FORTY-FOURTH REPORT

SHRI G. G. SWELL (Autonomous
Districts): I beg to present the Forty-
Fourth Report of the Committee on
Private Members' Bills and Resolu-
tions.

13.36 hrs.

STATEMENT RE: AGREEMENT ON THE DELIMITATION OF CONTI- NENTAL SHELF BOUNDARY BET- WEEN INDIA AND INDONESIA.

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI SWARAN SINGH):
An Agreement on the delimitation of
the continental shelf boundary be-
tween India and Indonesia was signed
at Jakarta on the 8th August, 1974,
in course of my visit there in con-
nection with the fifth annual meeting of
the Foreign Ministers of the two coun-
tries.

A draft of the Agreement had been
initialled in Delhi on the 7th February,
1974, at the end of the talks between
the Delegations of experts and official
of the two countries.

The Agreement will come into force
upon the exchange of Instruments of
Ratification which will take place in
Delhi shortly.

The Agreement constitutes an im-
portant landmark in relations between
India and Indonesia who have an un-
broken history of peace and friend-
ship from time immemorial. It
characterises furthermore the earnest
desire and resolve of the two countries
not merely to avoid any possible dis-
putes in the future at sea but to
extend the area of cooperation be-
tween them.

The boundary so far delineated ex-
tends for 48 nautical miles, joining
four points which are equidistant from
the outermost island belonging to
either country, and constitutes the
true median line. The distance be-
tween Great Nicobar (India) and
Sumatra (Indonesia) is approximately
40 nautical miles.

With the signing of the Agreement
with Indonesia each side can now
proceed with its plans for developing
the seabed resources on its side of the
boundary line. It has also been agreed
that where any geological struc-
ture or field of natural gas, petro-
leum or other mineral stretches across
the boundary line, the two sides shall
exchange information and reach
agreement on exploitation and equi-
table sharing of benefits accruing from
it.

This Agreement will contribute to-
wards bringing India and Indonesia
still closer together and towards the
maintenance and promotion of the
traditional ties of amity, friendship
and cooperation between the two
countries.

With your permission, Sir, I lay a
copy of the Agreement on the Table
of the House. A copy of the map
which forms an annexure to the
Agreement has also been placed in the
Library. [Placed in Library. See No.
LT-8188/74].